

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

22

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 18/4/18.

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/718/ (IB)/2017
NAME OF THE PETITIONER(S) : GSN TECHNOLOGIES
NAME OF THE RESPONDENT(S) : RAAJ INTERNET INDIA PVT LTD
UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1. Monica Chopda
Counsel for Respondent



2. J. Nithyanandan
Counsel for petitioner,



ORDER

Counsel representing both the parties are present. Counsel for petitioner filed rejoinder and furnished copy of the same to the other side. Both the counsels prayed for time to make submissions. Time is enlarged at request. Put up on 04.05.2018.

^{sd-}
(S VIJAYARAGHAVAN)
Member (Technical)

^{sd-}
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

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